

**LOK SABHA  
UNSTARRED QUESTION NO. 3140  
TO BE ANSWERED ON 16<sup>th</sup> DECEMBER, 2021**

**Irregular Supply of LPG**

3140. SHRI SAUMITRA KHAN:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has received any complaints regarding irregular supply of LPG to the consumers by the LPG distributors in various parts of the country including in the State of West Bengal, if so, the details thereof, State and company-wise;
- (b) the details of the action taken against the LPG distributors found guilty during the last three years and the current year, State and company-wise;
- (c) whether any incident has come to light regarding black marketing by the distributors and if so, the details thereof; and
- (d) the details of the action taken by the Government against the distributors found involved in such kind of activities?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)  
MINISTER OF STATE IN MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)

(a) to (d) Oil Marketing Companies (OMCs) receive various complaints which include irregular supply of LPG to consumers and black marketing by the LPG distributors across the country including State of West Bengal. In all established cases of irregularities/malpractices, action is taken against the distributors as per the provisions of Marketing Discipline Guidelines (MDG)/Distributorship agreement. State/UT-wise and company-wise details of established cases of diversion, pilferages, over charging, delay in refill supply and non-home delivery during the last three years and current year (till September, 2021) are at **Annexure**.

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**Annexure referred to parts (a) to (d) of Lok Sabha Unstarred Question No. 3140 for 16.12.2021 regarding "Irregular Supply of LPG" by Shri Saumitra Khan**

STATE/UT	IOC		BPC		HPC	
	Diversion, Pilferage & Over Charging	Delay in Refill supply and Non-Home Delivery	Diversion, Pilferage & Over Charging	Delay in Refill supply and Non-Home Delivery	Diversion, Pilferage & Over Charging	Delay in Refill supply and Non-Home Delivery
CHANDIGARH	2	0	0	0	1	0
DELHI	71	6	3	0	7	1
HARYANA	17	2	21	2	7	0
HIMACHAL PRADESH	4	3	0	0	1	0
JAMMU & KASHMIR	8	0	8	0	24	3
PUNJAB	18	0	27	1	35	0
RAJASTHAN	27	6	39	1	44	13
UTTAR PRADESH	179	42	131	6	154	14
UTTRAKHAND	34	12	13	0	2	0
LADAKH	0	0	0	0	0	0
<b>SUB TOTAL NORTH</b>	<b>360</b>	<b>71</b>	<b>242</b>	<b>10</b>	<b>275</b>	<b>31</b>
ANDAMAN & NICOBAR	1	0	0	0	0	0
ARUNACHAL PRADESH	0	0	0	0	0	0
ASSAM	23	11	9	2	1	0
BIHAR	14	1	50	5	39	0
JHARKHAND	12	6	33	4	4	0
MANIPUR	0	0	0	0	0	0
MEGHALAYA	1	1	0	0	0	0
MIZORAM	0	0	0	0	0	0
NAGALAND	0	1	0	0	0	0
ODISHA	8	3	43	7	7	0
SIKKIM	0	0	0	0	0	0
TRIPURA	0	0	0	0	0	0
WEST BENGAL	7	4	78	0	18	1
<b>SUB TOTAL EAST</b>	<b>66</b>	<b>27</b>	<b>213</b>	<b>18</b>	<b>69</b>	<b>1</b>
CHATTISGARH	9	7	2	0	19	0
DADRA & NAGAR HAVELI	0	0	0	0	0	0
DAMAN & DIU	0	0	0	0	0	0
GOA	0	0	0	0	6	0
GUJARAT	17	7	12	0	18	0
MADHYA PRADESH	67	39	36	1	33	0
MAHARASHTRA	35	7	60	2	47	2
<b>SUB TOTAL WEST</b>	<b>128</b>	<b>60</b>	<b>110</b>	<b>3</b>	<b>123</b>	<b>2</b>
ANDHRA PRADESH	1	0	41	3	16	0

KARNATAKA	28	9	31	0	36	0
KERALA	15	5	0	0	12	1
LAKSHADWEEP	0	0	0	0	0	0
PUDUCHERRY(INCL UDING MAHE)	0	1	0	0	0	0
TAMILNADU	37	6	13	0	20	0
TELANGANA	33	2	10	3	24	2
<b>SUB TOTAL SOUTH</b>	<b>114</b>	<b>23</b>	<b>95</b>	<b>6</b>	<b>108</b>	<b>3</b>
<b>ALL INDIA</b>	<b>668</b>	<b>181</b>	<b>660</b>	<b>37</b>	<b>575</b>	<b>37</b>